# 5 Re. Reported allotment [ 13 MAR of Banglow .No, 1

2. 1989-90 के वर्ष के लिए काफ़ी बोर्ड बंगलौर के वार्षिक सामान्य निधि लेखे, और उन परलेखा परीक्षा प्रतिवेदन ।

3. ऊपर 1, 2 में उल्लिखित पतों को सभा पटल पर रखिने में हुए विलम्ब के कारणों को दर्शाने वाला विवरण ।

[Placed in Library See No. LT-2313/91 for 1 to 3]

# MESSAGE FROM THE LOK SABHA

### The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1991.

SECRETARY-GENERAL: Madam, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha— '

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Salary, Allowances and Pension of Members of Parliament . (Amendment) Bill, 1991, as passed by Lok Sabha at its siting held on the 12th March, 1991."

Madam, I lay a copy of the Bill on the Table.

THE DEPUTY CHAIRMAN: Now, we have two items today—the Statutory Resolution and the Salary, Allowances and Pension of Members of Parliament" (Amendment) Bill,-1991.

DR. RATNAKAR PANDEY • (Uttar Pradesh): Madam-

SHRI A. G. .KULKARNI (Maharashtra) : Madam.

THE, DEPUTY CHAIRMAN: Letus first go through, the listed business...

SHRI A. G. KULKARNI Madam, yesterday I raised' a point about *Dhara*. The Finance 'Minister said he would make a statement. I am not

#### R 1991] Rashtrapati Bhawan- 6 to Shri Devi Lal'

leaving the Finance Minister today. You promise everything - here and then... (*Interruption*)

THE. DEPUTY CHAIRMAN: Mr. Kulkarni, let your *vichar dhara* stop for some time. How can he say anything unless' you stop?

SHRI .A. G. . KULKARNI: He is not able *to* do anything. Does he ,like that the private sector should sell iron?

THE DEPUTY CHAIRMAN: Please sit down, Mr. Kulkarni.

SHRI A. G. KULKARNI: Let us listen to what the Prime Minister wants to say. I am not going to allow him to go away. Mr. Chandra She-khar, Bolo, *Bhai; kuchch to bolo.* You are an Young Turk. Are you afraid?

SHRI DINESH GOSWAMI (Assam) : Maadm Deputy Chairman, please save the Prime Minister. He will be laid on the Table of the House, by Mr. Kulkarni.

DR.' RATNAKAR PANDEY: Madam, ...

SHRI VITHALRAO MADHAVRAO JADHAV (Maharashtra): Madam,.... (Interruptions)

# REG. REPORTED ALLOTMENT OFBANGALOW NO. 1. RASHTRAPATBHAAN. TO SHRI DEVI LAL

डा० रत्नाकर पाण्डेय (उत्तर प्रदेश): मैडम, माननीय देवीलाल जी भारत के उप-प्रधान मंत्री हैं और अखवारों में शढते को मिला है कि अभी वे राष्ट्रपति भवन में उप-प्रधान मंत्री के रूप में जिस बंगले में रहते हैं, उसे स्वतंवता सेनानी के नाम पर उनको परमानेटली एलाट किया जा रहा है। अखबारों में यह भी पहने को मिला है कि वे चुनाव नहीं लडना चाहते हैं। उनके आज तक के कार्यकलाप जो रहे हैं, वे ऐसे नहीं रहे हैं कि स्वतंत्रता सेनानी के कोटे से या विसी विशेष कोटे

# डा० रश्नाकर पाण्डेंथ]

से उनको स्पेशल मकान एलाट किया জাত ৷

महोदया, प्रधानमंत्री यहां उपस्थित हैं। मैं चाहता हं कि वे इस तरह की ची जेंन होने दें और सदन को ग्राश्वासन वें कि चंकि देवीलाल जी रिटायर हो रहे हैं और चुनाव नहीं लड़ना चाहते हैं इसलिए उन्हें कोई वंगला ग्रादि राष्ट्रपति भवन में एलाट न किया जाए क्रीर उनके साथ एक सामान्य व्यक्ति के रूप में हो व्यवतार किया जाए।

SHRI A. G. KULKARNI (Maharashtra) : Madam, I join Dr. Pandey, that no Government estate should be passed on either to Devi Lal or to any politician. I object to any such proposal. Let the Prime Minister say something on this.

PRIME MINISTER (SHRI THE CHANDRA SHEKHAR): Madam Deputy Chairman, there is no such proposal before the Government. And I cannot say. The remarks made by Mr. Ratnakar Pandey are his own preserve. Devi Lal is not an ordinary man. He has been a freedom fighter. By his denying he will not become a non-freedom fighter. He is an important personality. It is the pratie of the old regime to give flats and lands to others. It has not been done by our Government and it will not be done.

SHRI G. SWAMINATHAN (Tamil Nadu): The Prime Minister said 'other-Governments'. Was it the Congress Government or the V. P. Singh Government?

SHRI CHANDRA SHEKHAR: I talked of the past Governments. I did not mean only V. P. Singh Government.

#### (Interruptions)

PROP. CHANDRESH P. THAKUR (Bihar); . When the Prime Minister made an address, to the nation on the national hookup, very • significant observations were made. I would like to so on woord, since this is the last

day of the House in this spall... (Interruption) Madam; the Prime Minister made one significant observation that the interests of the depressed section, the poor people and the depressed regions... (Interruptions) will be looked after... (Interruptions) - I would like to know what significant steps the Government has taken to uplift the economic and the living standards of the deprived people and the backward regions. The Prime Minister made a promise that the prices will be controlled. Has the price rise ... (Inte-ruptions) ... or the rate of price rise ... (Interruptions) ... been brought under control?... (Interruptions) ...

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): Ma dam ... (Interruptions)... Are we discussing the Address of the Prime Minister to the nation?.. (In terruptions) ... We all have some thing to (Interruptions)... say... There was a great deal of reluctance for having discussion in this House today ... (Interruptions) ...

SHRI GURUDAS DAS GUPTA (West Bengal): Madam. (Interruptions) ... There are In a hot position (Interruptions)... to begin the political campaign for elections right now \_\_\_\_ (Interruptions)... Madam,... (Interruptions)... I wish that the elections are

ordered properly. (Interruptions) ...

THE DEPUTY CHAIRMAN: Please keep quiet... (Interruptions)... We have important business before the House ... (Interruptions) . .

SHRI SYED SIBTEY RAZI (Uttar Pradesh): Why can't he talk about price rise? ... (Interruption !?)... That is also related to the people (Interruptions) ...

PROF. CHANDRESH P, THAKUR: Madam... (Interruptions)... There are certain key economic policy areas .. (Interruptions)... The Government should take into account all these aspects while reacting to the Prime Minister's Address to the nation.... (Interruption\*).... Thank you, Madan.

# 9 Re. Reported *allotment* [ 13 MAR. 1991 ] *of Banglow No. l*

THE DEPUTY CHAIRMAN: Just a minute ... (Interruptions) ... We have a Statutory Resolution ... (Interruptions)... We will take up this Resolution before taking up the Bill relating to the salaries and allowances of Members of Parliament... (Interruptions) ... Just a minute... (Inter ruptions)... I have to make an announcement. There is all amendment moved by Shri S. S. Ahluwalia on the Bill relating to salaries and the Secretariat is working on the Amendment. So, we will take up the Resolution first... (Interruptions)...

SHRI KAHNU CHARAN LENKA (Orissa): Madam ... (*Interruptions*) A very serious situation has developed in Orissa... (*Interruptions*)... There is a deadlock between the administration. .. (*Interruptions*)...

THE DEPUTY CHAIRMAN: I will allow every Member to speak before adjourning the House *sine die... (Interruptions)* ...

SHRI KAHNU CHARAN LENKA: I would like to submit... (Interruptions) .. .The Government should take note of this... (Interruptions)... There is a complete deadlock between the administration and the judiciary in Orissa... (Interruptions) ....

THE DEPUTY CHAIRMAN: I promise that everyone will be allowed to speak... (Interruptions)... There must be about 100 or 200 Members... (*Interruptions*)... I will allow each one of you to say whatever you want... (*Interruptions*)...

SHRI KAHNU CHARAN LENKA: The Orissa High Court people have " passed a resolution to resign *en masse* unless the privilege motion against them in the Orissa Assembly is withdrawn. I want that the remarks made by the Chief Minister against them be expunged train the records of the Assembly... (Interruptions)...

# Rashtrapati Bhawan to Shri Devi Lai

THE DEPUTY CHAIRMAN: Just a minute... (Interruptions)... I would like to remind the Member that matters concerning the State Assemblies are not discussed here. We have this convention here that we do not discuss them... (Interruptions)...

SHRI KAHNU CHARAN LENKA: Madam... (Interruptions). The Chief Minister of Orissa has called upon the public to beat the Government offici als... (Interruptions)... The House should take note of this... (Interruptions) ...

SHRI RAJ MOHAN GANDHI (Uttar Pradesh): Madam,... (Interrup tions) \_\_\_

SHRI DINESH GOSWAMI (Assam) : Madam, your suggestion is welcome. So, you can take up the Resolution first... (Interruptions)...

THE DEPUTY CHAIRMAN: Yes, we will take up the Statutory Resolution now... (*Interruptions*).All of you, please take your seats.. (Interruptions) ...

SHRI RAJ MOHAN GANDHI: Madam, just one sentence. I think I am speaking on behalf of the whole House... (*Interruptions*).. .when I say that the House should have the benefit of a statement from the Prime Minister... (*Interruptions*)... today which may well be the last day of his Prime Ministership ... (Imterrup-*tions*) ... We hope that he makes . the statement today... (*Interruptions*)...

SHRl YASHWANT SINHA: Statement on what?... (Interruptions)...

SHRI CHANDRA SHEKHAR: Statement on what?... (Interruptions) ...

SOME HON. MEMBERS: Statement on what? ... (Interruptions)...

THE DEPUTY CHAIRMAN: Order, please... (Interruptions)... I will allow everyone of you... (Interruptions) ... Please sit down... (Interruption\*) ...

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### 11 Statutory Resolution [ R. seeking approval of continuance in force

SHRI PARVATHANENI UPEND-RA. (Andhra Pradesh): This is not the last day of his Prime Ministership. Therefore, no statement is required... (*Interruptions*)...

THE DEPUTY CHAIRMAN: I will allow everyone to make a statement or make a Special Mention. But let us now go ahead with the business that is there before the House. I will now call the Minister, Shri Subodh Kant Sahay because we have' to vote on this. Yes, Mr. Subodh Kant.

# STATUTORY RESOLUTION SEEKING APPROVAL OF CONTINUANCE IN FORCE OF PROCLAMATION DATED 11TH MAY, 1981, UNDER ARTICLE 356 IN RELATION TO PUNJAB

गृह मंद्रालय में राज्य मंद्री तथा सूचना ग्रौर प्रसारण मंद्रालय में राज्य मंत्री (श्री सुबोध कान्स सहाय) : गहोदना में प्रस्ताव करता हं :

"कि यह सभा पंजाब राज्य के संबंध में राष्ट्रपति द्वरा 11 मई, 1987 को संविधान के अनुच्छेद 356 के अधीन जारी की गई उद्घोषणा के 11 मई, 1991 से छ: माह की और अवधि के लिए प्रवृत्त क्वे रहने का अनुमोदन करती है ।"

The question was proposed.

THE DEPUTY CHAIRMAN: I thought' I could put the Resolution to vote because there was nobods to speak on this now.

SHRI M. S. GURUPADASWAMY (Uttar Pradesh): Madam, may I make a statement? Of course, there is nobody to speak on this. But I would like to make a statement... (*Interruptions*) ...

SARDAR JAG JIT SINGH AURORA (Punjab): Madam, I want to say something... (Interruptions) ...

SHRI M. S. GURUPADASWAMY: Madam I want to make a statement ... (Interruptions)...

# [ RAJYA SABHA ] of Proclamation dated 11-5-1987 under article 356 in relation to Puniab

pears that there will not be early elections in Punjab. The National Front wants early elections in Punjab ... (*Interruptions*).. We do not want the continuation of President's Rule any further because it is our experience that situation there... (*Interruptions*) .has improved. Therefore, Madam, we do not want to participate in the discussion on this... (*Interruptions*)...

SHRI V. NARAYANASAMY (Pondicherry): Madam, the National Front wanted one year's extension... (*Interruptions*) ... .Madam, the National Front wanted a year's extension... (Interruptions)... .Now, they say that they do not want it... (*Interruptions*) ...

SHRI M. S. GURUPADASWAMY: Madam, we do not want to be a party... (Interruptions) ... to the consent of the House to the continuation of the President's Rule in Punjab... (*Interruptions*)... Therefore, in protest we are walking out ... (*Interruptions*)...

(At this stage, some hon. Members left the Chamber.)

SHRI V. NARAYANASAMY: Madam, it is politically motivated ... (*Interruptions*)... For political ends they are doing St. (*Interruptions*).. For political purposes they are doing it.... (Interruptions)...

THE DEPUTY CHAIRMAN: Order, order, please... (*Interruptions*) ...

SHRI DINESH GOSWAMI (Assam): Madam, today is the last day -of ' this Session and there should be no ten sion "in the House today... (Interrup tions) ...

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA) Madam, he is not walking out (Interruptions)...'"He is not joining them? ... (Interruptions)...

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